

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 1338 of 2021**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner	: Mr. Rohitashya Roy, Advocate
For the Respondent	: Mr. Mohan Kumar Dubey, Advocate

02/25.03.2021 The present writ petition is taken up today through Video conferencing.

At the request of the learned counsel for the petitioner, the defect nos. 1 and 6 as pointed out by the office are ignored for the present.

So far as the remaining defects are concerned, the learned counsel for the petitioner undertakes to remove the same by 09.04.2021.

Put up this case under appropriate heading in the week commencing from 12.04.2021.

(Rajesh Shankar, J.)

Manish